

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 572 of 2020

IN THE MATTER OF:

Om Parkash Khurana & Ors.

...Appellants

Vs

Vinod Kumar Mahajan & Ors.

....Respondents

Present:

For Appellants: Mr. Kamal Sehgal, Advocate

For Respondents: Mr. Vinod Kumar Mahajan, Respondent No. 1-RP

ORDER
(Through Virtual Mode)

26.06.2020 At the request of Learned Counsel for the Appellants, for production of Circular dated 02.03.2020 issued by Govt. of India, Ministry of Corporate Affairs, the matter is adjourned to **13th July, 2020**, 'For Admission (Fresh case)', for filing the Circular in the form of an Application.

[Justice Venugopal M.]
Member (Judicial)

[Justice Jarat Kumar Jain]
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn